

(b) No.

(c) Does not arise.

Canalised Bulk Drugs issued to M/s. Warner Hindustan, Emerk

9793. SHRI RATANSINH RAJDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) how many canalised bulk drugs have been issued to M/s. Warner Hindustan Emerk including Predim-solone, Full details about the same during the last three years;

(b) how many exceptions are made in the case of release of canalised bulk drugs of the firms with more than 26 per cent equity participation during the last 3 years, and

(c) name of the firms, raw materials issued, quantity issued and the sale value of the formulations based on

the same and provisions under which raw materials were issued to them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):

(a) Some details about release of canalised bulk drugs to M/S. Warner Hindustan Ltd. have already been furnished in reply to Lok Sabha Unstarred Question No. 8802 answered on 2nd May, 1978 Particulars of releases of canalised bulk drugs to this company and M/S E. Merck by IDPL/CPC during the last three years are given in the attached statement.

(b) Both IDPL and CPC, the two distribution agencies for canalised bulk drugs, have reported that they have neither deviated nor discriminated in the application of the policy of releases to different companies.

(c) In view of (b) above the question does not arise.

Statement

(Quantity in kgs.)

I. WARNER HINDUSTAN LTD.

S.No.	Name of Drug.	Quantity released during		
		1975-76	1976-77	1977-78
1	2	3	4	5
IDPL ITEMS				
1.	Piperazine Hexahydrate.	1200	2210	2120
2.	Phenobarbitone.. . . .	1512	1436	1401
3.	Vitamin B ₁ HCl.	37	..
4.	Vitamin B ₁ Mono.	166	450
5.	Vitamin B ₂	50	82	175
6.	Folic Acid	42.9	12.1	24
CPC ITEMS				
7.	Calcium Pantothenate	27
8.	D. Panthenol.	58	63
9.	Citric Acid..	1858	2400

1	2	3	4	5
10.	Vitamin B6.	110	200	145
11.	Caffeine	400
12.	Prednisolone.	1'5
13.	Vitamin C Plain.	3105	4000	3375
II. E. MERCK				
IDPL ITEMS				
1.	Analgin.	4600	7725	7725
2.	Vitamin B1 Amp.	1000	1700	2400
3.	Vitamin B1 Mono.	3240	5240	8000
4.	Folic Acid.	3'3	9'6	12
5.	Vitamin B2.	105	140
6.	Vitamin B2 5. Phosphate.	20
CPC ITEMS				
7.	Calcium Pantothenate.	160	155
8.	D. Panthenol.	10	70	50
9.	Vitamin B6.	7300	12000	11725
10.	Caffeine.	55
11.	Vitamin C Plain.	130	100	325
12.	Vitamin C Coated.	1340	2275	2015

Regularisation of Foreign Drug Companies in Non-Organised Sectors

9794. SHRI RATANSINH RAJDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) Is it a fact that in the Notifications No. S.O. 312/IDRA/29B/2/61, dated 30th January, 1962 and No. S.O. 460/IDRA/29B/1/62 dated 7th February, 1962 issued by Government of India the fixed assets condition is attached with the undertaking irrespective of the numbers of the workers employed;

(b) If so, under what provisions in the Statement dated 29th March, 1978 in the Lok Sabha the foreign drug companies in non-organised sector activities are to be regularised were they require to obtain COB licences irrespective of the labour employed;

(c) If so, are all these activities of these foreign drug companies not illegal; and

(d) If so, how Government would like to take the steps for flouting IDR Act and/or Import Trade Control Act, Essential Commodities Act and Foreign Exchange Regulation Act against these firms?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) to (c). According to Section 3(c) and (d) of the IDR Act 1951, the provisions of the IDR Act will not apply to even a completely owned foreign company if the industrial undertaking consists of a factory employing less than 50 workers with the aid of power or 100 without the aid of power. Thus, the Notification re-